GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS RAJYA SABHA STARRED QUESTION NO. 210 ANSWERED ON 07.08.2025

PROTECTION OF INDIANS LIVING ABROAD

*210. DR. V. SIVADASAN

Will the Minister of EXTERNAL AFFAIRS be pleased to state:-

- (a) whether Government has noticed the rise of hate crimes and violence against Indians living abroad;
- (b) the total number of incidents of attacks or assaults on Indian nationals reported from foreign countries since 2022, year-wise;
- (c) the details of such incidents during the same period, country-wise; and
- (d) the steps taken by Government to ensure the safety and welfare of Indian nationals abroad?

ANSWER MINISTER OF EXTERNAL AFFAIRS (DR. SUBRAHMANYAM JAISHANKAR)

(a) to (d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (D) IN RESPECT OF RAJYA SABHA STARRED QUESTION NO. 210 FOR REPLY ON 07.08.2025 REGARDING PROTECTION OF INDIANS LIVING ABROAD ASKED BY DR. V. SIVADASAN

(a to d) The safety, security and well being of Indian nationals living in foreign countries is one of the foremost priorities for the Government of India. Indian Missions/Posts remain vigilant and closely monitor any untoward incidents affecting Indian nationals abroad. Such incidents are immediately taken up with the concerned authorities of the host country to ensure that the cases are properly investigated and the perpetrators are punished as per their domestic laws. These issues are also raised at the political and official level with the countries concerned during bilateral engagements and through institutional dialogue mechanisms, including at the highest levels as appropriate.

Indian Missions/Posts abroad render all possible consular assistance to the Indian nationals, whenever required. Indian nationals can contact the Indian Missions/Posts abroad via walk-ins, email, social media platforms, 24x7 emergency telephone numbers and Toll Free Helplines established by Missions/Posts abroad, grievance redressal portals like MADAD, CPGRAMS etc for prompt redressal of their grievances. Indian nationals who are in distress in foreign countries are provided assistance under Indian Community Welfare Fund (ICWF) set up in all Indian Missions/Posts abroad to meet any contingency expenditure incurred by them, on a means-tested basis. Advisories are issued for Indian nationals from time to time, asking them to exercise due caution and remain vigilant. The Government remains vigilant to developments impacting the lives of Indian nationals abroad and takes all measures to safeguard their interests and welfare.

Information available with the Ministry on the number of incidents of attacks or assaults on Indian nationals reported from foreign countries is placed at Annexure.

ANNEXURE

	Country	Number of incidents of attack/assault on Indians in foreign countries since 2022				
		2022	2023	2024	2025	
1	Armenia	0	0	0	1	
2	Australia	1	2	3	2	
3	Bangladesh	0	0	0	0	
4	Belgium	0	1	1	1	
5	Botswana	1	0	1	1	
6	Bulgaria	0	0	0	0	
7	Cabo Verde	0	0	0	0	
8	Canada	6	10	9	3	
9	China	0	0	1	0	
10	Congo	1	1	0	1	
11	Colombia	0	1	0	0	
12	Croatia	0	0	2	0	
13	Cuba	0	0	0	1	
14	Dominican Republic	0	0	2	0	
15	Ethiopia	0	0	0	0	
16	Germany	0	0	12	1	
17	Greece	0	0	5	1	
18	Hungary	0	0	0	1	
19	Indonesia	0	0	3	2	
20	Italy	1	2	5	0	
21	Jamaica	0	0	1	0	
22	Kenya	0	0	0	0	
23	Kyrgyzstan	0	0	0	0	
24	Madagascar	0	1	1	0	
25	The Maldives	0	2	8	0	
26	Malta	0	1	0	0	
27	Mexico	0	1	0	0	
28	New Zealand	0	4	4	0	
29	Nigeria	1	0	0	0	
30	Philippines	5	5	3	6	
31	Poland	2	2	1	3	
32	Portugal	0	2	0	0	
33	Russia	0	12	2	6	
34	South Africa	1	0	2	0	
35	South Sudan	0	0	0	1	
36	Spain	0	0	5	0	
37	Sri Lanka	14	30	13	9	
38	Sweden	1	0	0	0	

39	Thailand	1	2	1	0
40	Trinidad and Tobago	0	0	0	0
41	Türkiye	0	0	1	0
42	UAE	4	7	6	5
43	Uganda	1	1	1	0
44	The United Kingdom	2	10	5	2
45	The USA	10	12	9	3
Total		52	109	107	50
